

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

CP/20/30/2019

Dated: 18/04/2019

in

OA/20/977/2012

Between

P. Durga Prasada Rao,
Retd. Mail/ Express Guard,
Sealdah, Eastern Railway,
R/o. H.No.4-500, Navbharatnagar,
Road No.6, Bommuru,
Rajahmundry Rural,
Rajahmundry 533 124.

... Petitioner

AND

1. Harindra Rao,
General Manager,
Eastern Railway, Fairlie Place,
17, Netaji Subhas Road,
Kolkata 700 001.
2. Aruna Nayar,
Chief Personnel Officer,
Eastern Railway, Fairlie Place,
17, Netaji Subhas Road,
Kolkata 700 001.
3. Sanjay Kumar,
Sr. Divisional Personnel Officer,
Eastern Railway, Sealdah,
Kolkata 700 014.

... Respondents

Counsel for the Petitioner : Mr. G. Trinadha Rao
Counsel for the Respondents : Mr. N. Srinatha Rao, SC for Rlys.

CORAM :

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admin. Member***

ORAL ORDER

(Per Hon^{ble} Mr. Justice L. Narasimha Reddy, Chairman)

This Contempt Petition is filed alleging that the respondents did not implement the order dated 20.08.2018 in OA/20/977/2012. It is represented that the respondent herein filed Writ Petition No.74/1996 before the Hon^{ble} High Court of Telangana challenging the order in the O.A. and that on behalf of the applicant herein, an undertaking was given to the High Court that they would not press the Contempt Petition. This is not disputed by the learned counsel for the respondents.

2. In view of this development, we close the Contempt Petition, leaving it open to the petitioner to work out his remedies, depending upon the outcome of the Writ Petition.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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